NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.126/ BB/ 2017	-	For hearing	252(1)	B-Commerce Info Systems Pvt. Ltd. Vs. ROC	

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHITIT ATUR 9663309317	Applica-L	1-9-CA
٤.	Sinchana.M.R	ROCIRD	Sinclara. M.R.

ORDER

Counsel for Petitioner is present. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. ROC report received. For hearing list it on 10/11/2017.

Member (T)

Member (J)